

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3
Service Tax Appeal No. 10475 of 2014
ST/CO/11531/2014

[Arising out of OIA-SUR-EXCUS-001-APP-518/13-14 dated 15/11/2013 passed by
Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

C.C.E. & S.T.-Surat-I

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat - 395001

.....Appellant

VERSUS

Heena Tours Travels

S-2016, Belgium Square,
Opp. Linear Bus Stop,
Surat, Gujarat

.....Respondent

APPEARANCE:

Shri. Prakash Kumar Singh, Superintendent (AR) for the Appellant
None appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

FINAL ORDER NO. A/ 10344 /2022

DATE OF HEARING: 11.04.2022

DATE OF DECISION: 11.04.2022

RAMESH NAIR

Learned Authorized Representative appearing for the Revenue submits that the department wish to withdraw the appeal on the ground of litigation policy as the amount involved is less than Rs.50 lakhs.

2. Accordingly, appeals are dismissed as withdrawn. CO also stands disposed off.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Prachi